

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2012

Dated: 11th May, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Reliance Infrastructure Ltd. ...Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

ORDER

Admit. Issue notice to the Respondents returnable on
02.07.2012. Dasti service is permitted.

Post the matter on **02.07.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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